

National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Netsky News Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of companies act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M. K Bagri	OL Atul	ROC. Kn.	
2.				

Order dated 01.01.2017 in the matter CP NO 117/ND/2015 Netsky News Pvt Ltd

Shri M.K Bagri, the OL represents for the Central Government. In this matter a report of ROC is still awaited which appears to be perquisite for passing final order in the matter. Hence report to be filed within 2 week giving copy to opposite counsel.

The matter be listed on 17.07.2017

01.06.2017

— Sd —
(H.P. CHATURVEDI, MEMBER (Judicial))